

Parliament Session Wrap

Monsoon Session – July 24 to August 25, 2006

Bills Passed by Parliament during the Monsoon Session

| Short Title | Key Objectives |
|---|---|
| The Produce Cess Laws (Abolition) Bill, 2006 | Repeals Agricultural Produce Cess Act, 1940 and Produce Cess Act, 1966. |
| The Government Securities Bill, 2004 | Removes securities issued by central and state governments from the purview of the Public Debt Act, 1944, and enacts new law to govern these. |
| The Actuaries Bill, 2005 | Establishes the Institute of Actuaries of India to govern actuaries in the field of insurance and risk management. |
| The Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal Bill, 2006 | Repeals the Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955. |
| The Food Safety and Standards Bill, 2005 | Consolidates 8 laws governing food items, and establishes an Authority to set and enforce standards for food safety. |
| The Parliament (Prevention of Disqualification) Amendment Bill, 2006 | Lists 56 new posts that would be exempt from the definition of "office of profit" for Members of Parliament. |
| The Cantonments Bill, 2003 | Democratises the functioning of cantonment boards and make them eligible for centrally sponsored schemes. Provides for management of defense land. |
| The Pondicherry (Alteration of Name) Bill, 2006 | Changes the name of the Pondicherry to "Puducherry". |
| The Central Silk Board Amendment Bill, 2005 | Ensures quality standards for production of silk-worm seed, and controls the entry of hybrids from other countries. |
| The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2006 | Increases the salary, allowances and pension of Members of Parliament. |
| The Wildlife (Protection) Amendment Bill, 2005 | Establishes National Tiger Conservation Authority to monitor and set standards and guidelines for conservation of tigers. |
| The Appropriations (No. 4) Bill, 2006 | Authorises expenditure of the central government. |
| The Appropriations (Railways) No. 4 Bill, 2006 | Authorises expenditure of Railways. |
| The Protection of Human Rights (Amendment) Bill, 2005 | Enables NHRC to visit any jail without intimating the state government, allows the NHRC and SHRC to make interim recommendations during enquiry. |
| The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2005 | Provides for foster care for juveniles, excludes police officers from the enquiry process for children in need of care and protection. |
| The Assam Rifles Bill, 2006 | Replaces the Assam Rifles Act, 1941 in order to bring the laws applicable to Assam Rifles in uniformity with that of other armed forces. |
| The Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2006 | Enables the supercession of the Board of Directors of nationalised banks and appointment of an administrator under certain circumstances. Also changes the composition of the Board of Directors. |

Sources: Respective Bills, PRS.

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August 28, 2006

Government Bills Introduced during the Monsoon Session and Pending

| Short Title | Key Objectives | Introduced on | Status |
|---|---|-----------------|---|
| The Payment and Settlement Systems Bill, 2006 | Designates RBI as the authority to regulate and supervise payment system, and gives legal recognition to netting procedure. | July 25, 2006 | |
| The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006 | Empowers the Cement Corporation of India to close and sell the assets of the Charkhi Dadri Cement Plant, as provided by the draft rehabilitation scheme of BIFR. | July 28, 2006 | |
| The Sashastra Seema Bal Bill, 2006 | Regulates the Sashastra Seema Bal to ensure standards of efficiency and discipline. | July 28, 2006 | Standing Committee to submit report in 3 months |
| The Sikkim University Bill, 2006 | Establishes a central university in Sikkim. | July 31, 2006 | Standing Committee to submit report in 3 months |
| The Tripura University Bill, 2006 | Converts the Tripura University to a central university. | July 31, 2006 | Standing Committee to submit report in 3 months |
| The Rajiv Gandhi University Bill, 2006 | Converts the Rajiv Gandhi University in Arunachal Pradesh to a central university. | July 31, 2006 | Standing Committee to submit report in 3 months |
| The Constitution (Scheduled Castes) Order Amendment Bill, 2006 | Includes new castes and synonymous communities in the list of scheduled castes. Modifies area restrictions. | July 31, 2006 | |
| The Constitution (Scheduled Tribes) Order Amendment Bill, 2006 | Changes "Lohar" in the Hindi version of the list pertaining to Bihar to "Lohara". | July 31, 2006 | |
| The Aircraft (Amendment) Bill, 2006 | Regulates foreign registered aircraft, empowers central government to license persons engaged in air traffic control and empowers DGCA to perform safety oversight functions. | August 7, 2006 | |
| The Code of Criminal Procedure (Amendment) Bill, 2006 | Changes procedures concerning arrest, custody and remand, provides for special protection of women, and for prosecution of witnesses who change their statements. | August 23, 2006 | |
| The Central Education Institutions (Reservation in Admission) Bill, 2006. | Provides for reservation of seats for Other Backward Classes in central education institutions. | August 25, 2006 | |

Sources: Respective Bills, Bulletins of Lok Sabha and Rajya Sabha, PRS

Government Bills Pending from Earlier Sessions of Parliament

| LOK SABHA | | |
|---|---------------|---|
| Short Title | Introduced on | Status |
| The National Jute Board Bill, 2006 | 22 May, 2006 | Standing Committee granted extension till 25 Nov, 2006 |
| The Immoral Traffic (Prevention) Amendment Bill, 2006 | 22 May, 2006 | Referred to Standing Committee |
| The Constitution (One Hundred and Sixth Amendment) Bill, 2006 | 22 May, 2006 | Referred to Standing Committee |
| The State Bank of India (Subsidiary Bank Laws) Amendment Bill, 2006 | 22 May, 2006 | Referred to Standing Committee |
| The Indian Telegraph (Amendment) Bill, 2006 | 10 May, 2006 | Standing Committee Report on 31 Jul, 2006 |
| The Forward Contracts Regulation (Amendment) Bill, 2006 | 21 Mar, 2006 | Standing Committee granted extension till the first week of Winter Session 2006 |
| The Drugs (Control) Repeal Bill, 2006 | 10 Mar, 2006 | Not referred to Standing Committee |
| The Competition Amendment Bill, 2006 | 9 Mar, 2006 | Standing Committee Report on 4 Aug, 2006 |
| The Electricity (Amendment) Bill, 2005 | 23 Dec, 2005 | Standing Committee Report on 22 May, 2006 |
| The Security Contracts (Regulation) Amendment Bill, 2005 | 16 Dec, 2005 | Standing Committee Report on 22 May, 2006 |
| The Scheduled Tribes (Recognition of Forest Rights) Bill, 2005 | 13 Dec, 2005 | Joint Committee Report on 23 May, 2006 |
| The Warehousing (Development and Regulation) Bill, 2005 | 7 Dec, 2005 | Standing Committee granted extension till 18 June, 2006 |
| The Factories (Amendment) Bill, 2005 | 16 Aug, 2005 | Not referred to Standing Committee |
| The Banking Regulation (Amendment) Bill, 2005 | 13 May, 2005 | Standing Committee Report on 13 Dec, 2005 |
| The Admiralty Bill, 2005 | 11 May, 2005 | Standing Committee Report on 21 Mar, 2006 |
| The Pension Fund Regulatory and Development Authority Bill, 2005 | 21 Mar, 2005 | Standing Committee Report on 26 Jul, 2005 |
| The Merchant Shipping (Amendment) Bill, 2004 | 23 Dec, 2004 | Standing Committee Report on 27 Jul, 2005 |
| The National Commission for Minorities (Repeal) Bill, 2004 | 23 Dec, 2004 | Standing Committee Report on 21 Feb, 2006 |
| The Constitution (One Hundred and Third Amendment) Bill, 2004 | 23 Dec, 2004 | Standing Committee Report on 21 Feb, 2006 |
| RAJYA SABHA | | |
| Short Title | Introduced on | Status |
| The National Institutes of Technology Bill, 2006 | 22 May, 2006 | Standing Committee granted extension till 25 Nov, 2006 |
| The Apprentices (Amendment) Bill, 2006 | 19 May, 2006 | Referred to Standing Committee |
| The Central Institute of English and Foreign Languages University Bill, 2006 | 20 Mar, 2006 | Standing Committee Report on 25 Aug, 2006 |
| The Administrative Tribunal (Amendment) Bill, 2006 | 18 Mar, 2006 | Standing Committee granted extension till last week of Monsoon Session 2006 |
| The Representation of People (Amendment) Bill, 2006 | 27 Feb, 2006 | Standing Committee Report on 4 Aug, 2006 |
| The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005 | 21 Dec, 2005 | Standing Committee granted extension till last day of Monsoon Session 2006 |
| The Essential Commodities (Amendment) Bill, 2005 | 20 Dec, 2005 | Passed by RS on 21 Aug 2006. Pending in LS |
| The Armed Forces Tribunal Bill, 2005 | 20 Dec, 2005 | Standing Committee Report on 23 May, 2006 |
| The Inland Vessels (Amendment) Bill, 2005 | 8 Dec, 2005 | Standing Committee Report on 21 Mar, 2006 |
| The Carriage by Road Bill, 2005 | 7 Dec, 2005 | Standing Committee Report on 21 Mar, 2006 |
| The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005 | 5 Dec, 2005 | Standing Committee Report due by last week of Winter Session 2006 |
| The Indian Medical Council (Amendment) Bill, 2005 | 23 Aug, 2005 | Standing Committee Report due by Oct 31, 2006 |
| The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005 | 22 Aug, 2005 | Standing Committee granted extension till 30 Jan, 2006 |
| The Indian Medicine and Homoeopathy Pharmacy Bill, 2005 | 12 Aug, 2005 | Standing Committee Report on 28 Jul, 2006 |
| The Drugs and Cosmetics (Amendment) Bill, 2005 | 10 May, 2005 | Standing Committee Report on 21 Dec, 2005 |
| The Indian Medicine Central Council (Amendment) Bill, 2005 | 23 Mar, 2005 | Standing Committee Report on 29 Jul, 2005 |
| The Homoeopathy Central Council (Amendment) Bill, 2005 | 23 Mar, 2005 | Standing Committee Report on 29 Jul, 2005 |
| The Standards of Weights and Measures (Amendment) Bill, 2005 | 10 Mar, 2005 | Standing Committee Report on 23 Dec, 2005 |

| Short Title | Introduced on | Status |
|--|---------------|--|
| The Standards of Weights and Measures (Enforcement) Amendment Bill, 2005 | 10 Mar, 2005 | Standing Committee Report on 23 Dec, 2005 |
| The Scheduled Castes, Schedules Tribes and Other Backward Classes (Reservation in Posts and Services) Bill, 2004 | 22 Dec, 2004 | Standing Committee Report on 26 Jul, 2005 |
| The Prevention of Child Marriage Bill, 2004 | 20 Dec, 2004 | Standing Committee Report on 29 Nov, 2005 |
| The Seeds Bill, 2004 | 9 Dec, 2004 | Referred to Standing Committee |
| Introduced in Rajya Sabha before the formation of the 14th Lok Sabha | | |
| Short Title | Introduced on | Status |
| The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2003 | 5 Mar, 2003 | Motion for consideration of the Bill moved on the 9 April, 2003. Discussion on the Bill was deferred, as agreed to by the House. |
| The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001 | 30 Jul, 2001 | Standing Committee Report on 9 Dec, 2003 |
| The Foreign Trade (Development and Regulation) Amendment Bill, 2001 | 24 Apr, 2001 | Standing Committee Report on 18 Mar, 2002 |
| The Coal Mines (Nationalisation) Amendment Bill, 2000 | 24 Apr, 2000 | Standing Committee Report on 31 Aug, 2001 |
| The Lotteries (Prohibition) Bill, 1999 | 23 Dec, 1999 | Standing Committee Report on 18 Dec, 2001 |
| The Constitution (Eighty-seventh Amendment) Bill, 1999 | 17 Dec, 1999 | Withdrawn. |
| The Delhi Rent (Amendment) Bill, 1997 | 28 Jul, 1997 | Standing Committee Report on 21 Dec, 2000 |
| The Private Universities (Establishment and Regulation) Bill, 1995 | 25 Aug, 1995 | Standing Committee Report on 29 Aug, 1996 |
| The University Grants Commission (Amendment) Bill, 1995 | 2 Jun, 1995 | Standing Committee Report on 16 Aug, 1995 |
| The Indian Boilers (Amendment) Bill, 1994 | 13 May, 1994 | Standing Committee Report on 29 Mar, 1995 |
| The Constitution (Seventy-ninth Amendment) Bill, 1992 | 22 Dec, 1992 | Standing Committee Report on 22 Mar, 1995 |
| The Atomic Energy (Amendment) Bill, 1992 | 25 Nov, 1992 | |
| The Participation of Workers in Management Bill, 1990 | 30 May, 1990 | Standing Committee Report on 18 Dec, 2001 |
| The Constitution (Sixty-first Amendment) Bill, 1988 | 24 Nov, 1988 | |
| The Indian Medical Council (Amendment) Bill, 1987 | 26 Aug, 1987 | Joint Committee Report on 28 Jul, 1989 |

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS

Government Bills

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|---------------------------------|----|
| Bills pending before session | 68 |
| Bills introduced during session | 16 |
| Bills passed during session | 17 |
| Bills withdrawn during session | 1 |
| Bills pending after session | 66 |

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